GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO. 28 TO BE ANSWERED ON 2ND February, 2021

Fisheries Infrastructure and Aquaculture Development Fund

28. SHRI RAHUL GANDHI:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पश्पालनऔरडेयरीमंत्रीbe pleased to state:

- (a) the details of programmes being implemented to augment and strengthen fisheries and aquaculture infrastructure;
- (b) the details of measures being taken to build capacity and provide support to small and marginal fisherfolk;
- (c) the details of proposals approved by the Central advisory and monitoring committee under fisheries infrastructure and aquaculture development fund, Statewise;
- (d) the details of loans advanced to eligible entities under the fisheries infrastructure and aquaculture development fund, State-wise; and
- (e) the details of funds lent to self-help groups and marginal farmers, State-wise?

ANSWER

MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PRATAP CHANDRA SARANGI)

- (a):In order to address the infrastructure requirement for fisheries sector, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying during 2018-19 has created dedicated fund namely Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total funds size of Rs 7522.48 crore.Besides, the Pradhan MantriMatsyaSampadaYojana (PMMSY) implemented by the Department interalia focuses augmentation and strengthening of fisheries and aquaculture infrastructure.
- (b): FIDF provides concessional finance to the Eligible Entities (EEs), including State Governments/Union Territories and State entities for development of identified fisheries infrastructure facilities including small and marginal fisherfolk. The activities like construction of ponds, establishment of hatcheries, installation of cages in reservoirs, fish feed mills, fish processing units, ice plants, cold storages are supported for the benefits of small and marginal fisherfolk and other stakeholders.
- (c) to (e): The Central Approval and Monitoring Committee (CAMC) constituted under FIDF has approved projects to the tune of Rs. 3638.37croreand the details of the proposals approved state-wise are given at Annexure-I. The NABARD has sanctioned a loan amount of Rs. 348.09 crore to the Government of Tamil Nadu for Fishing Harbour projects. Besides, it is reported that one private beneficiary from Uttar Pradesh has got the sanction of loan of Rs. 9.7 lakh from the commercial bank.

Annexure-I

Statement referred to in reply to the LokSabha Question No. 28put in by Shri Rahul Gandhi, Hon'ble Member of Parliament, LokSabha for answer on 2nd February 2021 regarding Fisheries Infrastructure and Aquaculture Development Fund.

(Rs. in crores)

Sl. No	Name of the Project	Total Project Cost	Project cost admissible for interest subvention
1	Tamil Nadu (15 proposals)	857.78	722.78
2	Andhra Pradesh (4 proposals)	1291.40	600.00
3	Gujarat (5 proposals)	1354.92	750.00
4	West Bengal (9 proposals)	24.74	14.16
	Sub Total	3528.84	2086.94
5	Proposals from Private Entrepreneurs (15 proposals from 8 States)	109.53	79.11
	Sub Total	109.53	79.11
	Total	3638.37	2166.32
